

The validity of the patent registered expired on 11.3.1974 and thus no action could possibly be taken by the owners of the patent.

Opposition of All India Ex-servicemen's Welfare Association to Implementation of Mandal Commission's Report

3095. CHOWDHRY HARI SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that All India Ex-servicemen's Welfare Association was opposed the implementation of the Mandal Commission's report in regard to reservation in Government jobs, as announced recently; and

(b) if so, what action Government propose to take to ameliorate the grievances of about half of the 50,000 to 60,000 soldiers retiring every year from service?

THE PRIME MINISTER AND MINISTER OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI VISHWANATH PRATAP SINGH): (a) The All-India Ex-Servicemen Welfare Association has represented that it should be ensured that ex-servicemen do not suffer on account of Government's acceptance of the recommendation of the Second Backward Classes Commission on reservation for the SEBCs in jobs under the Central Government but also have the important aspect of reservation for ex-servicemen given proper statutory backing.

(b) The representation is under consideration.

Selection of Players for Chess Tournament in Chile

3096. DR. YELAMANCHILI SIVAJI: Will the PRIME MINISTER be pleased to state:

(a) what are the games/sports approved by Government to be sponsored

to the players to participate in world events;

(b) whether it is a fact that during August a girl and a boy were selected by chess federation to participate in World Junior Chess Tournament held in Chile;

(c) when their names were cleared by Government; when was the tournament scheduled;

(d) whether they were paid for the tickets; if not, what are the reasons therefor; and

(e) whether chess players were paid tickets in similar circumstances earlier; if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) The Department of Youth Affairs & Sports receives proposals from time to time from various National Sports Federations Associations for the participation of our sportspersons in International tournaments. These proposals are examined in accordance with the Guidelines "Operation Excellence". While clearing proposals at Cost to Government, emphasis is principally on disciplines identified for India's participation in the forthcoming Asian Games. Chess is not one of them.

(b) Yes, Sir.

(c) and (d) The tournament was scheduled to be held from August 16, 1990. Government did not clear the proposal initially. The All India Chess Federation (AICF) was advised of this decision on August 1, 1990. Some representations were received later, on 8th August, 1990. On reconsideration, Government decided to clear the proposal at "No Cost to Government" and orders were issued on 13th August, 1990.

Since two other juniors teams of the All India Chess Federation had already been cleared for international events at Government Cost in the